

LIST OF BUSINESS

WEDNESDAY, THE 21ST OCTOBER, 2020
AT 11.00 A.M.

I. MOTION UNDER RULE 16

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**.

II. LEGISLATIVE BUSINESS

The Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.

A MINISTER to introduce the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.

To move that the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Punjab State Vigilance Commission Bill, 2020.

A MINISTER to introduce the Punjab State Vigilance Commission Bill, 2020.

To move that the Punjab State Vigilance Commission Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Registration (Punjab Amendment) Bill, 2020.

A MINISTER to introduce the Registration (Punjab Amendment) Bill, 2020.

To move that the Registration (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Punjab Tissue Culture Based Seed Potato Bill, 2020.

A MINISTER to introduce the Punjab Tissue Culture Based Seed Potato Bill, 2020.

To move that the Punjab Tissue Culture Based Seed Potato Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Punjab Land Revenue (Amendment) Bill, 2020.

A MINISTER to introduce the Punjab Land Revenue (Amendment) Bill, 2020.

To move that the Punjab Land Revenue (Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020.

A MINISTER to introduce the Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020.

To move that the Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

The Factories (Punjab Amendment) Bill, 2020.

(Replacing Ordinance)

A MINISTER to introduce the Factories (Punjab Amendment) Bill, 2020.

To move that the Factories (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**CHANDIGARH:
THE 20TH OCTOBER, 2020.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**